

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 76/BB/17	-	For hearing	73(4)	Dr. Lohith Shivateja Vs Anytime Medicare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1. **VIVEK. B. RAMAKRISHNA**  
9886001771

FOR PETITIONER

*Vivek*

**ORDER**

Counsel for Petitioner is present. No representation for Respondent.  
For hearing list it on 20/02/2018.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**